- (d) if so, on what basis;
- (e) whether it is also a fact that the liabilities have been further revised; and
- (f) if so, what is the latest liability worked out and on what basis and when was it communicated to M|s. Glaxo?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) to (f) The original calculation of Rs. 37 crores made by the Department was based on the revised prices of the bulk drugs (Betamethasone and its salts) notified by the Government in January, 1989 on the recommendation of the Price Review Committee. On further review, however, the tentative liability of the company, for the period upto 25-8-87, both for bulk drugs and formulations has gone up to Rs. 71.78 crores. The company has filed a Writ Petition in the Delhi High Court and the matter is, therefore, sub-judice. The case has being contested by the Government.

Prices of Decontrol Medicines

- 370. DR. RATNAKAR PANDEY: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that prices of decontrolled medicines have gone up by more than 200 per cent after the announcement of DPCO, 1987;
- (b) what was the price of Actidil Tablets, Neurobion Injection, Triredisol.H Injection, Pethidine Injection, Encephabol Tablets, Triperidol Tablets, Buscopan Injection and Narcaine Injection, before the announcement of DPCO, 1987 and what is the present price of each; and
- (c) what steps have been taken by Government to bring the prices of finished medicines at a reasonable level?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) There has been some

- increase in the price of decontrolled medicines after the announcement of DPCO, 1987.
- (b) Information has been given in the statement. (See Appendix 159, Annexure No. 15).
- (c) Price fixation in controlled medicines is done after careful scrutiny. In decontrolled medicines also after Government is keeping a close watch and intervenes as and when any abnormal price increase is noticed. In a situation of rising costs of inputs consequential price rise in medicines is inevitable

Sales Turnover of Ampicillin Trihydrate Formulations

- 371. SHRI MOHD. KHALEELUR RAHMAN: Will the PRIME MINISTER be pleased to refer to the answer to the Unstarred Question 218 given in the Rajya Sabha on the 25th February, 1991 and state:
- (a) what is the sales turn over of Ampicillin Trihydrate formulations in the country per annum; and
- (b) when the prices of formulations based on Ampicillin Trihdrate reduced and what is the amount consumer paid extra to the formulators due to negligence of the department?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) Sales turnover of formulations are not monitored.

(b) The reduced prices of formulations based on Ampicillin Triyydrate were fixed on 7-1-1991. The delay was not intentional.

Names of 12 Non-Schedule Formulations

372. SHRI MOHD. KHALEELUR RAHMAN: Will the PRIME MINISTER be pleased to refer to the answer to Starred Question 29 given in the Rajya Sabha on the 25th February, 1991 and state:

(a) what are the names of 12 non-scheduled formulations whose prices